

25


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON ~~15.12.2017~~  
15.1.2018

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.186/BB/20 17	-	For filing addl. information as required by Registry	252(3)	Yesteam Security & Manpower Services Pvt. Ltd. Vs ROC


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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①	SHASHIKALA HEMANTH 9986988049	M/s. Yesteam Security & Manpower Services Pvt Ltd	
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**ORDER**

PCS for Petitioner Company is present. For filing report from ROC, Karnataka. Time extended upto 17.01.2018.

  
Member (T)

  
Member (J)